

**RAJASTHAN HIGH COURT, JODHPUR**

**STANDING ORDER**

No. 02/S.O./2019

Date : 08.01.2019

Consequent upon transfer / retirement of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	JAIPUR METROPOLITAN / CHURU
2.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	JODHPUR METROPOLITAN/ RAJSAMAND
3.	HON'BLE MR. JUSTICE M.N.BHANDARI	AJMER / SIROHI
4.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	KOTA / DUNGARPUR
5.	HON'BLE MRS. JUSTICE SABINA	BHARATPUR/ BANSWARA
6.	HON'BLE MR. JUSTICE ALOK SHARMA	ALWAR / JAISALMER
7.	HON'BLE MR. JUSTICE SANDEEP MEHTA	UDAIPUR / JODHPUR DISTRICT
8.	HON'BLE MR. JUSTICE P.K. LOHRA	BIKANER / PRATAPGARH
9.	HON'BLE MR. JUSTICE V.S. SIRADHANA	JAIPUR DISTRICT/ KARALI
10.	HON'BLE MR. JUSTICE VIJAY BISHNOI	BHILWARA / JALORE
11.	HON'BLE MR. JUSTICE ARUN BHANSALI	GANGANAGAR / BALOTRA
12.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	SIKAR
13.	HON'BLE MR. JUSTICE B.L. SHARMA	BUNDI
14.	HON'BLE MR. JUSTICE PRAKASH GUPTA	JHALAWAR
15.	HON'BLE MR. JUSTICE G.R. MOOLCHANDANI	JHUNJHUNU
16.	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	DAUSA
17.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	TONK
18.	HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA	BARAN
19.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	CHITTORGARH
20.	HON'BLE MR. JUSTICE DINESH MEHTA	PALI
21.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	MERTA
22.	HON'BLE MR. JUSTICE ASHOK KUMAR GAUR	DHOLPUR
23.	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	HANUMANGARH
24.	HON'BLE MR. JUSTICE INDERJEET SINGH	SAWAI MADHOPUR

-Sd-

CHIEF JUSTICE

Hon'ble Inspecting Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER

  
REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/29

Date : 08.01.2019

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Sr. Dy. Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.

  
REGISTRAR GENERAL